

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. IVN.P /22/2023 In C.P. (IB)/212(MB)2022

IN THE MATTER OF

KTR Management Services Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv.Mukul Bhagtani (VC)

For the Intervener: Adv. Vinay Womon Kate (PH)

ORDER

IVN.P /22/2023:- Learned counsel for the Respondent prays for time to file the reply. Allowed as prayed for. Let the reply be filed within a period of 2 weeks by serving an advance copy to the counsel opposite. Adjourned to **12.08.2024** for arguments.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)